

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/ 8399/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the August, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/2522 dated 19.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 22.08.2024 till the morning of 27.08.2024, with the official vehicle, at own cost.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/ 8400 /A dated
Copy to:

1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)

[Signature]